

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/4266/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>fk</sup> 16 September, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/4768 Date 14.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.09.2021 and 24.09.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 23.09.2021 till the morning of 27.09.2021**, has been granted. Further, the Addl. District & Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-119/2001/4267 /A, dated 16.9.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*6/9/21*  
**JT.REGISTRAR (VIGILANCE)**

*Ratan*